POST OFFER ADVERTISEMENT IN ACCORDANCE WITH REGULATION 18 (12) OF THE SECURITIES EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED, WITH RESPECT TO THE OPEN OFFER TO THE PUBLIC SHAREHOLDERS OF

WORLDWIDE LEATHER EXPORTS LIMITED

Registered Office: at 5-F, Everest, 46/C, Chowringhee Road, Kolkata-700 071, India.
Corporate Office: C-12/9 Lower Ground Floor, DLF Phase-I Gurgaon - 122002, India.
Tel.: +91-124 4388052 | **Email:** isd@wleltd.com | **Website:** www.wleltd.com | **CIN:** L70109WB1990PLC049313

Open Offer ("Offer") for acquisition of up to 7,72,278 fully paid up Equity Shares of Rs. 10 each representing 26.00% of the total Issued, Subscribed & Paid-up Equity Share Capital and Voting Capital from the Shareholders of Worldwide Leather Exports Limited ("Target Company" or "TC" or "WLEL") by Jainalco Industries Private Limited ("Acquirer"/"JIPL"), Ms. Anju Jain ("PAC 1"), Mr. Parag Jain ("PAC 2"), Mr. Abhishek Jain ("PAC 3"), Ms. Punita Jain ("PAC 4") and Ms. Princy Jain ("PAC 5") (PAC 1, PAC 2, PAC 3, PAC 4 AND PAC 5, hereinafter collectively referred to as "PACs")

This Post Offer Advertisement ("**Post Offer Public Announcement**") is being issued by Vivro Financial Services Private Limited, (Manager to the Offer), on behalf of the Acquirer and the PACs pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended. The Detailed Public Statement with respect to the aforementioned offer was published on Friday, June 8, 2017 in The Financial Express (English – all editions), Jansatta (Hindi – all editions), Ek Din (Bengali edition) and Lakshadeep (Marathi - Mumbai edition) newspapers.

Capitalized terms used but not defined in this Post Offer Advertisement shall have the same meanings assigned to such terms in the PA, DPS, DLOF, LOF and Offer Opening PA.

Sr. No.	Particulars	Details
1.	Name of the Target Company	Worldwide Leather Exports Limited
2.	Name of the Acquirer(s) / PACs	Jainalco Industries Private Limited (Acquirer) 1. Ms. Anju Jain (PAC 1) 2. Mr. Parag Jain (PAC 2) 3. Mr. Abhishek Jain (PAC 3) 4. Ms. Punita Jain (PAC 4) 5. Ms. Princy Jain (PAC 5)
3.	Name of the Manager to the Offer	Vivro Financial Services Private Limited
4.	Name of the Registrar to the Offer	Beetal Financial & Computer Services Private Limited
5.	Offer Details a. Date of Opening of the Offer b. Date of Closure of the Offer	 Tuesday, September 5, 2017 Monday, September 18, 2017
6.	Date of Payment of Consideration	Friday, September 29, 2017

7. Details of Acquisition

Sr. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price	₹ 6.30 per fully paid up Equity Share		₹ 6.30 per fully paid up Equity Share	
7.2	Aggregate number of Equity Shares tendered	7,72,278		16,600	
7.3	Aggregate number of Equity Shares accepted	7,72,278		16,600	
7.4	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹ 48,65,352		₹ 1,04,580	
7.5	Shareholding of the Acquirer and the PAC before Public Announcement • Number of Equity Shares a. Acquirer b. PACs • % of fully paid-up equity share capital and voting capital	 Nil 5,92,286 19.94%		 Nil 5,92,286 19.94%	
7.6	Equity Shares Acquired by way of Share Purchase Agreement dated June 1, 2017 • Number • % of total Issued, Subscribed & Paid-up Equity Share Capital and Voting Capital	 9,78,515* 32.94%*		 9,78,515* 32.94%*	
7.7	Equity Shares Acquired by way of Open Offer • Number of Equity Shares acquired • % of Fully Diluted Equity Share Capital	 7,72,278 26.00%		 16,600 0.55%	
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	 Nil Nil Nil		 Nil Nil Nil	
7.9	Post offer shareholding of Acquirers and PACs • Number of Equity Shares a. Acquirer b. PACs • % of Fully Diluted Equity Share Capital a. Acquirer b. PACs	 17,50,793 5,92,286 58.94% 19.94%		 9,95,115 5,92,286 33.50% 19.94%	
7.10	Pre & Post offer shareholding of the Public	Pre Offer	Post Offer	Pre Offer	Post Offer*
	• Number	11,41,769	3,69,491	11,41,769	11,25,169
	• % of Fully Diluted Equity Share Capital	38.44%	12.44%	38.44%	37.88%

(*) The Acquirer has acquired 9,78,515 (32.94%) Equity Shares by way of an off market transfer from the Sellers in terms of Share Purchase Agreement on July 28, 2017.

***Note:** *There are 930 persons/ entities holding 2,57,730 Equity Shares representing 8.68% of the total paid up Equity Share Capital and Voting Capital of the TC as disclosed under the Promoters' Group in the Shareholding Pattern filed with BSE shall be reclassified as Public Shareholders subject to compliance with sub regulation (2), (5) and (7) of Regulation 31A of SEBI LODR Regulations,2015.*

8. The Acquirer-1 along with its Directors and PAC-1, PAC-2, PAC-3, PAC-4 and PAC-5 severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the registered office of the Target Company.

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS

VIVRO

VIVRO FINANCIAL SERVICES PRIVATE LIMITED
CIN: U67120GJ1996PTC029182 | **SEBI Registration Number:** INM000010122
607,608 Marathon Icon, Opp. Peninsula Corporate Park,
Off Ganpatrao Kadam Marg, Veer Santaji Lane, Lower Parel, Mumbai-400 013.
Tel : +91-22 – 6666 8040/42 | **Fax:** +91-22 – 6666 8047
Email: investors@vivro.net | **Website:** www.vivro.net
Contact Person: Ms. Shashi Singhvi /Mr. Harish Patel

Raka

For, Jainalco Industries Private Limited
Sd/-
Abhishek Jain
(Director)

Date: October 6, 2017 **Place:** New Delhi	Sd/- **Anju Jain** **(PAC1)**	Sd/- **Parag Jain** **(PAC2)**	Sd/- **Abhishek Jain** **(PAC3)**	Sd/- **Punita Jain** **(PAC4)**	Sd/- **Princy Jain** **(PAC5)**